

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN –HON’BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Private Limited
NAME OF THE PETITIONER(S)	Nippon Alloys Limited
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Private Limited
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 28.08.2021.


**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

RSN